

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)

PRESENT: SHRI BHASKARA PANTULA MOHAN – HON'BLE ACTING PRESIDENT

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.07.2021 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP NO. 8/9/AMR/2021
NAME OF THE COMPANY	Liyods Shipping Pvt Ltd
NAME OF THE PETITIONER(S)	Seapol Port Pvt Ltd
NAME OF THE RESPONDENT(S)	Liyods Shipping Pvt Ltd
UNDER SECTION	9

Counsel for Petitioner(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

List the matter on 13.08.2021.

SD/-
(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT